

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 290/16	TP 216/17	Hearing	391 / 394	Fincare Business Services Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI.P. JOHN
SPT Legal

Adviser for petitioner

2. J. E. langoran.

or

Counsel for petitioner is present. He has filed common synopsis. Smt. Prema Hatti appearing for ROC is present.

We have heard both of them.

Orders reserved.

MEMBER (J)

MEMBER (T)